NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 18/2016 RT NO.27/2017

Delta India Electronics Pvt. Ltd.

...Petitioner.

Versus

Sam Pacific Engineers Pvt. Ltd.

...Respondent

Present:

Mr. Ajay K. Jain, Advocate for

Mr. Kanwalvir Singh Kang, Advocate for petitioner.

None for respondent.

Learned counsel appearing for petitioner seeks time for compliance of the previous order dated 24.01.2017. Allowed. Last opportunity is granted for 21.03.2017 for making compliance at least two days before the date fixed.

(Justice/R.P. Nagrath)
Member (Judicial)

(Deepa Krishan) Member (Technical)

March 08, 2017